

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.2918/AHD/2016

निर्धारण वर्ष/Assessment Year: 2012-13

Mrs.Chandrikaben P.Patel, Flat No.3/72, Bhat Faliya Gam, Ambaji Chakla, Rander Road, Surat. [PAN: ATFP 4791 D]	Vs .	The Deputy Commissioner of Income Tax, Circle-1(3), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओर से /Assessee by	None.
राजस्वकीओर से /Revenue by	Shri B.Panda - Sr.DR

सुनवाई की तारीख/ Date of hearing:	04.03.2021
उद्घोषणा की तारीख/Pronouncement on:	04.03.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. This appeal by Assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-2, Surat dated 04.07.2016 for assessment year (AY) 2012-13.
2. The appeal came up hearing on 4th March 2021. The Ld.AR for the assessee submitted an application dated 03.03.2021 for withdrawal of the appeal on the ground that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme-2020 and had already received Form-3, issued from the office of Principal Commissioner of Income Tax, Surat-1, dated 05.02.2021 copy of which is filed.

The assessee in his application stated that the appeal be kept in abeyance.

3. The Id.Departmental Representative Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn.
4. Considering the contents of the application of the assessee that assessee has settled dispute with the Department, the appeal of the Assessee is dismissed as withdrawn. Request of assessee to keep the appeal in abeyance is decline.

Order pronounced on 4th March 2021 at the time of hearing of appeal.

Sd/-

(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 4th Mar 2021/#SGR

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

/ / **TRUE COPY** / /

Sd/-

(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

Assistant Registrar, Surat